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Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **15th April 2024**, I, Mr. **KASHINATH NAYAK**, Address **S/o- LATE BHOLI NAYAK PLOTNO.164/9211, PANCHAMUKHI VIHAR, RUDRAPUR, POST-NAHARAKANTA P.S- PAHALA, TEHSIL-BHUBANESWAR, DIST-KHORDA, ODISHA 752101** have changed my name from “**KASINATH NAYAK**” to “**KASHINATH NAYAK**”. Henceforth, I shall be known as “**KASHINATH NAYAK**” for all purposes.

KASHINATH NAYAK